# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 450

TO BE ANSWERED ON THE 02ND DECEMBER, 2025

#### **CROP LOSS IN NASHIK**

## 450. SHRI BHASKAR MURLIDHAR BHAGARE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that continuous and unseasonal rainfall during this year has caused extensive crop loss in Nashik district of Maharashtra, severely affecting onion, grape and vegetable farmers, if so, the details thereof;
- (b) whether any assessment has been conducted to estimate the extent of crop damage and the number of affected farmers in the said district, if so, the details thereof;
- (c) whether the Government proposes to provide immediate financial assistance or a special relief package to the farmers of Maharashtra, particularly Nashik district, to compensate for the losses incurred; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): The primary responsibility for disaster management, including disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The State Government of Maharashtra is allocated an amount of Rs.4176.80 crore (Rs.3132.80 crore Central share + Rs.1044.00 crore State share) for the financial year 2025-2026 under SDRF, of which the first and second Installments of Rs.1566.40 crore each, as Central share is released to the State.

An IMCT was constituted on 16.10.2025 to visit the affected areas of the State for on-the -spot assessment of damages. The IMCT visited the affected areas from 03.11.2025 to 05.11.2025. Based on the report received from the IMCT, additional financial assistance from NDRF is considered, as per the established procedure.

Ministry of Home Affairs has not received any formal memorandum from the State Government of Maharashtra for assistance under NDRF.

(d): As informed by the State Government, a total of 3,33,739 hectares of area is affected by continuous rain/unseasonal rain/ heavy rain / flood. 4,99,571 farmers were affected by the said calamities.

The Government of Maharashtra has conducted a survey of affected area and provided relief and compensation to the farmers. Total amount of Rs.35840.07 lakh has been sanctioned to the affected farmers in Nashik district.

An assistance of Rs.10,000 per hectare, up to a maximum of 3 hectares, is provided for seeds and other related inputs for the rabi season to the farmers affected by calamities during the June – September 2025.

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